

HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD

MAIN CASE No: W.P(PIL).No.38 of 2020

PROCEEDING SHEET

S. No.	DATE	ORDER	OFFICE NOTE
19.	18.06.2024	<p><u>CJ & JAK, J</u></p> <p><u>W.P(PIL).No.38 of 2020</u></p> <p>Mr. Sunil B.Ganu, learned Senior Counsel.</p> <p>Mr. S.Rahul Reddy, learned Special Government Pleader representing learned Additional Advocate General for respondent Nos.1 to 3.</p> <p>Mr. Sunil B.Ganu, learned Senior Counsel has appeared as <i>Amicus</i> to assist us.</p> <p>Learned Special Government Pleader prays for adjournment to enable him to seek instructions.</p> <p>We place on record our appreciation for the able assistance rendered to us by the learned <i>Amicus</i>.</p> <p>List after two weeks.</p> <p style="text-align: right;">_____ CJ (AAJ)</p> <p style="text-align: right;">_____ JAK, J</p> <p>KL</p>	

